

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 19/01/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/MISC/93023/2017	DEOGIRI INFRASTRUCTURE PVT. LTD. -Vs- CCE AURANGABAD	B.S. Indani /DR	
	ST/676/2012			
2	ST/COD/93186/2017	DANA INDIA TECH CENTRE P LTD -Vs- C.C.E. & S.T., PUNE-I	A.B. Nawal & Co. /DR	
	ST/87866/2017			
<u>MISC (ROM) MATTERS</u>				
3	ST/ROM/93213/2017	Kasegaon Education Society -Vs- CCE KOLHAPUR	IP/DR	
	ST/106/2011			
4	ST/ROM/93017/2017	Pudhari Publication Pvt Ltd. -Vs- CCE KOLHAPUR	IP/DR	
	ST/82/2012			
5	ST/ROM/93188/2017	Konkan Agro Marine Industries Pvt. Ltd. -Vs- CCE AURANGABAD	H.S. Shirsat, Consultant /DR	
	ST/169/2012			
6	ST/ROM/85022/2018	PIMPRI CHINCHWAD MUNICIPAL CORPORATION -Vs- CCE PUNE I	S. Narayanan, /DR	
	ST/585/2012			
7	ST/ROM/93215/2017	KASEGAON EDUCATION SOCIETY -Vs- CCE KOLHAPUR	IP/DR	
	ST/817/2012			
8	ST/ROM/93214/2017	KASEGAON EDUCATION SOCIETY -Vs- CCE KOLHAPUR	IP/DR	
	ST/85033/2013			

9	ST/ROM/93212/2017	KASEGAON EDUCATION SOCIETY -Vs- CCE KOLHAPUR	Ares Economic Law Advisor, LLP /DR	
	ST/85960/2013			
10	ST/ROM/92715/2017	KPIT TECHNOLOGIES LTD -Vs- CCE PUNE I	K.S. Ravi Shankar /DR	
	ST/85717/2014			
11	ST/ROM/92717/2017	KPIT TECHNOLOGIES LTD -Vs- CCE PUNE I	Ravi Shankar & Chander Kumar /DR	
	ST/85844/2014			
12	ST/ROM/93216/2017	KASEGAON EDUCATION SOCIETY -Vs- CCE KOLHAPUR	IP/DR	
	ST/87301/2015			
13	ST/ROM/92721/2017	KPIT TECHNOLOGIES LTD -Vs- CCE PUNE I	IP/DR	
	ST/85469/2016			
<u>REGULAR MATTERS</u>				
14	ST/88955/2013	GLAXO SMITHKLINE ASIA PVT. LTD. -Vs- CCE NASHIK	R.G. Sheth /DR	
15	ST/89836/2013	TIPSY TOPSY RESORTS -Vs- CCE PUNE I	IP/DR	
16	ST/85136/2014	AXIS BANK LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	M.H.Patil /DR	
17	ST/85151/2014	CCE PUNE I -Vs- TIPSY TOPSY RESORTS	DR/IP	
18	ST/85153/2014	S M MAGAR -Vs- CCE KOLHAPUR	M.H.Patil /DR	
19	ST/85244/2014	NANKISHOR SHRIKANT RATHI -Vs- CCE PUNE III	M.H.Patil /DR	
20	ST/85245/2014	RATAN SHRIKANT RATHI -Vs- CCE PUNE III	Sanjay Bhargav, /DR	
21	ST/85606/2014	HARDESH ORES PVT LTD -Vs- CCE GOA	M.H.Patil /DR	
22	ST/85639/2014	RAJDEEP BUIDCON PVT LTD -Vs- CCE AURANGABAD	MZSK & Associate CA. /DR	
23	ST/85809/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	

24	ST/85810/2014	INTERNATIONAL GEMOLOGICAL INSTITUTE (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Yogesh S. Patki /DR	
25	ST/86064/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
26	ST/86373/2014	WONDER CARS PVT LTD -Vs- CCE PUNE I	MZSK & Associate CA. /DR	
27	ST/86962/2014	JET AIRWAYS (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
28	ST/87203/2014	JET AIRWAYS (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
29	ST/87819/2014	WARTSILA (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
30	ST/87895/2014	VODAFONE ESSAR LTD -Vs- CCE MUMBAI - II	V. Sridharan, /DR	
31	ST/88415/2014	SCHLUMBERGER ASIA SERVICES LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
32	ST/88545/2014	VODAFONE ESSAR LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
33	ST/86772/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
34	ST/86773/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
35	ST/86774/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
36	ST/86776/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
37	ST/86777/2017	JP MORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	

38	ST/86778/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
39	ST/86779/2017	JP MORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
40	ST/86780/2017	JPMORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
41	ST/86782/2017	JP MORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
42	ST/86783/2017	JP MORGAN SERVICES INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
43	ST/86988/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P MORGAN SERVICES INDIA PVT LTD	DR/IP	
44	ST/86993/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P Morgan Services India Pvt Ltd	DR/IP	
45	ST/86995/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- j P Morgan Services India pvt Ltd	DR/IP	
46	ST/87000/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P Morgan Services India Pvt Ltd	DR/IP	
47	ST/87001/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P Morgan Services India Pvt Ltd	DR/IP	
48	ST/87003/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P MORGAN SERVICE INDIA PVT LTD	DR/IP	
49	ST/87004/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P MORGAN SERVICES INDIA PVT LTD	DR/IP	

50	ST/87005/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P MORGAN SERVICE INDIA PVT LTD	DR/IP	
51	ST/87006/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- -J P MORGAN SERVICES INDIA PVT LTD	DR/IP	
52	ST/87008/2017	COMMRSERVICE TAX- VI MUMBAI -Vs- J P MORGAN SERVICES INDAI PVT LTD	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**